MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **20/AM13**
SCHEDULED TO BE HELD ON 15.08.2012
(HELD ON 16.08.2012)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No**. 20/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled to be held on 15.08.2012 (held on 16.08.2012)** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
2) Shri Krishan Kumar, Deputy DGFT and Convener
3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **19/AM13 held on 07.08.2012**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures**.**

MANUAL CASES

Case No. A-108	NC No.: 20/AM13	HO F. No.	Status:

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	Dated: 16.08.2012	01/87/162/00185/AM12/DES-VII	Approved

Request: **Higher quantity of Import Item No. 4 mentioned at SION H-278.**

Decision: The issue was discussed in detail in Norms Committee Meeting with the Technical Representative of D/o C&PC, who informed that the Part Hundred Rubber (PHR) is not reflected in the description of Export Product and the quantity of PVC Stabilizer would depend upon specific end use / application and properties required in final PVC Processed Article (Export Product). The requirement of PVC Stabilizer for the manufacture of Rigid PVC Sheet varies from 3 – 4 PHR. At 3 PHR level, the quantity required 0.0217 kg, whereas at 4 PHR level, the quantity of PVC Stabilizer required 0.0290 kg. Hence, it is not possible to give two different quantities depending upon PHR level.

2. In view of the above, D/o C&PC vide its OM No. 46011/104/2011-PC.II dated 26.07.2012, recommended to reduce the quantity of Import Item No. 4 – PVC Stabilizer of SION H-278 from **0.028 kg** to **0.022 kg**.

3. The Committee decided to accept the recommendation of D/o C&PC. The above amendment may be notified through Public Notice after approval of DG.

Case No. A-109	GARDEN SILK MILLS LTD.	Status: **Approved**
NC No.: 20/AM13 **Dated: 16.08.2012**	HQ F. No. 01/87/162/00078/AM12/DES-VII	

Request: **Amendment in the Standard Input-Output Norms (SION) appearing at H-207.**

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Decision: The matter was examined in Norms Committee Meeting in light of the written comments furnished by D/o C&PC vide OM No. 46011/107/2005 – PC.II dated 31.07.2012. Accordingly, the Committee decided to enhance the quantity of Import Item No. 1 and 2 in SION H-207 as under:

Import Item No.	Description of Import Item as per SION H-207	Qty.
1.	Purified Terephthalic Acid (PTA)/Paraphthalic Acid	**0.85830 MT**
2.	Ethylene Glycol/Monoethylene Glycol (MEG)	**0.33500 MT**

The above amendment may be notified through Public Notice after approval of DG.

Case No. A-110	NC No.: 20/AM13 Dated: 16.08.2012	HQ F. No. 01/87/162/00002/AM13/DES-VII	Status: **Deferred**

Request: Issuance of Public Notice for making SIONS of those codified adhoc norms which were fixed under para 4.7 of HBP Vol. I for the years 2009-10, 2010-11 and 2011-12 (upto 30.09.2011) pertaining to 'Plastic Group' and 'Chemical & Allied Group' which are covered under ITCHS Code 39 and 40 for publication in Handbook of Procedures (Vol.II)

Decision: A detailed note alongwith copies of Codified adhoc norms for the years 2009-10, 2010-11 and 2011-12 (upto 30.09.2011) may be sent to D/o C&PC and DIPP for their comments.

Deferred for four weeks.

Case No. A-111	NC No.: 20/AM13 Dated: 16.08.2012	Status: **Deferred**

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DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/197/AM11/DES-VII	04/24/40/127/AM11	0410116566 dated 24.08.2010
01/87/50/205/AM11/DES-VII	04/24/40/144/AM11	0410116984 dated 06.09.2010
01/87/50/206/AM11/DES-VII	04/24/40/152/AM11	0410116993 dated 06.09.2010
01/87/50/198/AM11/DES-VII	04/24/40/125/AM11	0410116567 dated 24.08.2010
01/87/50/521/AM11/DES-VII	04/24/40/339/AM11	0410122663 dated 21.03.2011

Request: **Review of NC's decision taken by NC in its Meeting No. 10/AM12 held on 08.06.2011 against five advance authorizations.**

Decision: Comments awaited from D/o C&PC.

Deferred for two weeks.

Case No. A-112	NC No.: 20/AM13 Dated: 16.08.2012	Status: **Deferred**
DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/244/AM10/DES-VII	04/24/40/88/AM10	0410108652 dated 19.10.2009
01/87/50/534/AM11/DES-VII	04/24/40/353/AM11	0410122928 dated 25.03.2011
01/87/50/62/AM12/DES-VII	04/24/40/56/AM12	0410124442 dated 27.05.2011

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Request: **Enhancement in the quantity of Import Items.**

Decision: Comments awaited from D/o C&PC.

Deferred for two weeks.

Case No. A-113	**CHIRAG PACK (INDIA) PVT. LTD.**	HQ F. No. 01/87/050/00201/AM12/DES-VII	Status: **Deferred**
NC No.: 20/AM13 **Dated: 16.08.2012**	Adv. Lic. No. 0310642777 dated 18.07.2011	RLA F. No. 03/94/040/00333/AM12	

Request: **Amendment in the description and enhancement in the quantity of Import** **Item No. 5.**

Decision: A D/L No. 46011/96/2011-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 05.07.2012 giving 15 days time for submission of information. In response to above D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.07.2012. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-114	**RLA, LUDHIANA**		Status: **Approved**
	NC No.: 20/AM13 **Dated: 16.08.2012**	**HQ F. No.** **01/87/162/00065/AM13/DES-VII**	

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Request: **Amendment in the description of Import Item No. 7 of SION A – 1691.**

Decision: The matter was examined in Norms Committee Meeting in light of the written comments furnished by DIPP vide dated 16.08.2012. It was noted that the 'Nylon Tyre Cord Febric' description is more appropriate and specific for using as input for export of 'Nylon Bicycle Tyre' whereas 'Nylon Fabric' is a general description and can be used for other export products also.

2. In view of the above, the Committee decided to amend the description of Import Item No. 7 to read as **"Relevant Nylon Tyre Cord Fabric"** in SION A-1691. The amendment may be notified through Public Notice after approval of DG.

3. It was decided that RA, Ludhiana may be clarified that Import Item No. 7 may be accepted with the description as "Nylon Tyre Cord Fabrics" instead of 'Nylon Fabrics' as given in SION A-1691.

ONLINE CASES

1	**Case No.:1/31/87-ALC1/2011**	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
	HQ File :01/87/050/00236/AM12/	RLA File :03/94/040/00447/AM12/	Lic.No/Date:0310653243 13.09.2011	Defer Date:29.08.2012
	Decision: A D/L No. 46011/34/2010-PC.II dated 17.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 31.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:10/38/87-ALC1/2011	Party Name:AKSH TECHNOLOGIES LTD.((A WHOLLY OWNED SUBSIDIARY	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Approved**

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HQ File :01/87/050/00286/AM12/	RLA File :05/23/040/00313/AM12/	Lic.No/Date:0510308166 16.11.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39169090	**83/0-** ARAMID FIBRE REINFORCE PLASTIC ROD 0.5 MM (AFRP ROD)	360000.000	Kilometer	165600000.00	3600000.00 US Dollars
				Total	165,600,000.00	3,600,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	54021110	ARAMID YARN	66600.000	K.G	83,250,000.00	1,665,000.00 US Dollars	0.00	Value & Qty
2	39069090	COMPLEX HIGH MOLECULAR WEIGHT RESIN IN ACRYLATE SOLUTION FOR FRP	36000.000	K.G	9,000,000.00	180,000.00 US Dollars	0.00	Value & Qty
3	39019090	NUCREL	28800.000	K.G	7,200,000.00	144,000.00 US Dollars	0.00	Value & Qty
				Total	99,450,000.00	1,989,000.00		

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Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/89/2006-PC.II dated 29.07.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY

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Aramid Fibre Reinforced Plastic Rod 0.5 MM (AFRP Rod)	1 Kilometer (0.336 kg+/-2%)	1. Aramid Yarn	0.185 kg
		2. High Molecular weight Resin in Acrylate Solution for FRP	0.100 kg
		3. Nucrel	0.080 kg

3	**Case No.:14/47/87-ALC1/2011**	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
	HQ File :01/87/050/00395/AM12/	RLA File :09/24/040/00321/AM12/	Lic.No/Date:0910049804 22.11.2011	Defer Date:29.08.2012
	Decision: A D/L No. 46011/22/2012-PC.II dated 10.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 31.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

4	**Case No.:17/46/87-ALC1/2011**	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
	HQ File :01/87/050/00380/AM12/	RLA File :09/24/040/00322/AM12/	Lic.No/Date:0910049904 24.11.2011	Defer Date:29.08.2012
	Decision: A D/L No. 46011/22/2012-PC.II dated 10.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 31.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:11/38/87-ALC1/2011	Party Name:K. T. QUALITY CONTROL PVT. LTD.	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Approved**
	HQ File :01/87/050/00287/AM12/	RLA File :03/94/040/00786/AM12/	Lic.No/Date:0310669924 12.12.2011	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39232900	67/0- MINI GRIPP BAGS	15000.000	K.G	2143750.00	43750.00 US Dollars
				Total	2,143,750.00	43,750.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39012000	Low Density Poly Ethylene	18750.000	K.G	1,561,875.00	31,875.00 US Dollars	0.00	Value & Qty
2	48070000	Card Board	1875.000	K.G	137,788.00	2,812.00 US Dollars	0.00	Value & Qty
				Total	1,699,663.00	34,687.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/03/2012-PC.II dated 16.08.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Mini Gripp Bags (Re-closable)	1 kg	1. LDPE Granules	1.15 kg/kg content in the export product
		2. Card Board	As per packing policy

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Case No.:9/45/87-ALC1/2011	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
HQ File :01/87/050/00360/AM12/	RLA File :03/94/040/00848/AM12/	Lic.No/Date:0310673279 28.12.2011	Defer Date:29.08.2012

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	Decision: A D/L No. 46011/34/2010-PC.II dated 17.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 31.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.

7	**Case No.:3/45/87-ALC1/2011**	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
	HQ File :01/87/050/00354/AM12/	RLA File :03/94/040/00252/AM12/	Lic.No/Date:0310678502 24.01.2012	Defer Date:29.08.2012
	Decision: A D/L No. 46011/84/2011-PC.II dated 17.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 31.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

8	**Case No.:7/45/87-ALC1/2011**	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Approved**
	HQ File :01/87/050/00358/AM12/	RLA File :31/83/040/00205/AM12/	Lic.No/Date:3110052648 30.01.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39269099*	***63/0-*** *PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE & PART NUMBERS PISTON DISC BRAKE FOR CALIPER*	*14200.000*	*K.G*	*2901628.00*	*55322.00 US Dollars*
				Total	*2,901,628.00*	*55,322.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Total exemption from Customs duty*	*Limiting Factor (Value/Qty/Value & Qty)*

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1	*39094099*	*PHENOLIC MOULDING COMPOUND GRADE DUREZ 30190 E Thermosett Plastic*	*16329.000*	*K.G*	*2,204,088.00*	*41,903.00 US Dollars*	*0.00*	*Value & Qty*
				Total	*2,204,088.00*	*41,903.00*		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/66/2008-PC.II dated 23.07.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush made out of Phenolic Moulding Compound of different sizes and part numbers	1 kg	Phenolic Moulding Compound (Durez 29502/30190)	1.15 kg

Case No.:8/45/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Approved**
HQ File :01/87/050/00359/AM12/	RLA File :31/83/040/00216/AM12/	Lic.No/Date:3110052649 30.01.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***ITCHS Code***	***EXPORT ITEM***	***Qty***	***UOM***	***FOB/FOR (Rs.)***	***FOB/FOR (in Currency of realisation)***
1	*39269099*	***63/0-*** *PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE and PART NUMBERS PISTON DISC BRAKE FOR CALIPER*	*14200.000*	*K.G*	*3183640.00*	*60698.00 US Dollars*

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							Total	*3,183,640.00*	*60,698.00*

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Sl.No.	***ITCHS Code***	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***	***Total exemption from Customs duty***	***Limiting Factor (Value/Qty/Value & Qty)***
1	*39094099*	*PHENOLIC MOULDING COMPOUND GRADE DUREZ 29502 Thermosett Plastic*	*16329.000*	*K.G*	*2,351,376.00*	*44,150.00 US Dollars*	*0.00*	*Qty*
				Total	*2,351,376.00*	*44,150.00*		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/66/2008-PC.II dated 23.07.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush made out of Phenolic Moulding Compound of different sizes and part numbers	1 kg	Phenolic Moulding Compound (Durez 29502/30190)	1.15 kg

Case No.:15/47/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Approved**
HQ File :01/87/050/00396/AM12/	RLA File :31/83/040/00225/AM12/	Lic.No/Date:3110052951 14.02.2012	Defer Date:

Application: Request is for adhoc norms for following:

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Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39269099	63/0- PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE and PART NUMBERS PISTON DISC BRAKE FOR CALIPER	14200.000	K.G	3138200.00	63526.00 US Dollars
				Total	3,138,200.00	63,526.00

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39269099	PHENOLIC MOULDING COMPOUND GRADE DUREZ 29502 Thermosett Plastic	16329.000	K.G	2,191,280.00	43,651.00 US Dollars	0.00	Value & Qty
				Total	2,191,280.00	43,651.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/66/2008-PC.II dated 23.07.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush made out of Phenolic Moulding Compound of different sizes and part numbers	1 kg	Phenolic Moulding Compound (Durez 29502/30190)	1.15 kg

Case No.:9/48/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Approved**
HQ File :01/87/050/00408/AM12/	RLA File :31/83/040/00229/AM12/	Lic.No/Date:3110053068	Defer Date:

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		21.02.2012	

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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39269099	**63/0-** PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE and PART NUMBERS PISTON DISC BRAKE FOR CALIPER	14200.000	K.G	3138200.00	63526.00 US Dollars
				Total	3,138,200.00	63,526.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39094099	PHENOLIC MOULDING COMPOUND GRADE DUREZ 30190E Thermosett Plastic	16329.000	K.G	2,191,280.00	43,651.00 US Dollars	0.00	Value & Qty
				Total	2,191,280.00	43,651.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/66/2008-PC.II dated 23.07.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush made out of Phenolic Moulding Compound of different sizes and part numbers	1 kg	Phenolic Moulding Compound (Durez 29502/30190)	1.15 kg

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12	**Case No.:1/1/87-ALC1/2012**	Party Name:SABIC INNOVATIVE PLASTICS INDIA P LTD	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
	HQ File :01/87/050/00469/AM12/	RLA File :34/24/040/00028/AM12/	Lic.No/Date:3410033298 22.02.2012	Defer Date:29.08.2012
	Decision: A D/L No. 46011/25/2012-PC.II dated 01.06.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 31.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

13	**Case No.:10/8/87-ALC1/2012**	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
	HQ File :01/87/050/00071/AM13/	RLA File :09/24/040/00608/AM12/	Lic.No/Date:0910051694 12.03.2012	Defer Date:29.08.2012
	Decision: A D/L No. 46011/22/2012-PC.II dated 10.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 31.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

14	**Case No.:1/3/87-ALC1/2012**	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
	HQ File :01/87/050/00004/AM13/	RLA File :04/24/040/00335/AM12/	Lic.No/Date:0410134731 14.03.2012	Defer Date:05.09.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.07.2012. Comments of D/o C&PC are awaited.			

15	**Case No.:3/3/87-ALC1/2012**	Party Name:POLY FLUORO LTD	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
	HQ File :01/87/050/00006/AM13/	RLA File :07/24/040/00513/AM12/	Lic.No/Date:0710087070 19.03.2012	Defer Date:05.09.2012
	Decision: A D/L No. 46011/163/2004-PC.II dated 23.07.2012 was issued by D/o C&PC to firm. It was decided by the			

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	Committee to issue a Reminder to firm giving 15 days time for submission of information.

16	**Case No.:4/5/87-ALC1/2012**	Party Name:SRF LIMITED	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
	HQ File :01/87/050/00033/AM13/	RLA File :04/24/040/00212/AM11/	Lic.No/Date:0410135107 27.03.2012	Defer Date:29.08.2012
	Decision: A D/L No. 46011/26/2012-PC.II dated 10.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 31.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

17	**Case No.:5/5/87-ALC1/2012**	Party Name:SRF LIMITED	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
	HQ File :01/87/050/00034/AM13/	RLA File :04/24/040/00248/AM11/	Lic.No/Date:0410135112 27.03.2012	Defer Date:29.08.2012
	Decision: A D/L No. 46011/26/2012-PC.II dated 10.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 31.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

18	**Case No.:10/5/87-ALC1/2012**	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
	HQ File :01/87/050/00039/AM13/	RLA File :03/94/040/01073/AM12/	Lic.No/Date:0310689251 02.04.2012	Defer Date:29.08.2012
	Decision: A D/L No. 46011/34/2010-PC.II dated 17.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 31.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

19	**Case No.:21/5/87-ALC1/2012**	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
	HQ File :01/87/050/00050/AM13/	RLA File :03/95/040/01090/AM12/	Lic.No/Date:0310689756 04.04.2012	Defer Date:29.08.2012

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	Decision: A D/L No. 46011/16/2011-PC.II dated 26.06.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 31.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.

20	**Case No.:1/6/87-ALC1/2012**	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
	HQ File :01/87/050/00059/AM13/	RLA File :50/24/040/00014/AM12/	Lic.No/Date:5010001268 09.04.2012	Defer Date:29.08.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.07.2012. Comments of D/o C&PC are awaited.			

21	**Case No.:1/5/87-ALC1/2012**	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Approved**
	HQ File :01/87/050/00030/AM13/	RLA File :31/83/040/00006/AM13/	Lic.No/Date:3110053815 18.04.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39269099*	***63/0-*** *PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE and PART NUMBERS PISTON DISC BRAKE FOR CALIPER*	*14200.000*	*K.G*	*3155950.00*	*62309.00 US Dollars*
				Total	*3,155,950.00*	*62,309.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Total exemption from Customs duty*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39094099*	*PHENOLIC MOULDING COMPOUND GRADE DUREZ 29502F / B*	*16329.000*	*K.G*	*2,212,580.00*	*42,963.00*	*0.00*	*Value & Qty*

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		Thermosett Plastic				*US Dollars*		
				Total	*2,212,580.00*	*42,963.00*		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/66/2008-PC.II dated 23.07.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush made out of Phenolic Moulding Compound of different sizes and part numbers	1 kg	Phenolic Moulding Compound (Durez 29502/30190)	1.15 kg

22	**Case No.:4/10/87-ALC1/2012**	Party Name:PACIFIC PIPE SYSTEMS PVT. LTD.	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
	HQ File :01/87/050/00080/AM13/	RLA File :08/24/040/00009/AM13/	Lic.No/Date:0810110879 18.04.2012	Defer Date:05.09.2012

Decision: A D/L No. 46011/13/2011-PC.II dated 25.06.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 13.07.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue **Final Reminder** to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.

	Case No.:2/6/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Approved**
	HQ File :01/87/050/00060/AM13/	RLA File :31/83/040/00009/AM13/	Lic.No/Date:3110053922 26.04.2012	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39269099	63/0- PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE and PART NUMBERS PISTON DISC BRAKE FOR CALIPER	14200.000	K.G	3240536.00	63979.00 US Dollars
				Total	3,240,536.00	63,979.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39094099	PHENOLIC MOULDING COMPOUND GRADE DUREZ 30190 E Thermosett Plastic	16329.000	K.G	2,298,548.00	44,632.00 US Dollars	0.00	Value & Qty
				Total	2,298,548.00	44,632.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/66/2008-PC.II dated 23.07.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush made out of Phenolic Moulding Compound of different sizes and part numbers	1 kg	Phenolic Moulding Compound (Durez 29502/30190)	1.15 kg

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24		PVT. LTD.	16.08.2012	
	HQ File :01/87/050/00085/AM13/	RLA File :30/24/040/00010/AM13/	Lic.No/Date:3010085555 03.05.2012	Defer Date:05.09.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 06.08.2012. Comments of D/o C&PC are awaited.			

25	**Case No.:3/14/87-ALC1/2012**	Party Name:VIJAY ENTERPRISES PVT.LTD.	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
	HQ File :01/87/050/00108/AM13/	RLA File :08/24/040/00052/AM13/	Lic.No/Date:0810111690 16.05.2012	Defer Date:05.09.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 14.08.2012. Comments of D/o C&PC are awaited.			

	Case No.:5/9/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Approved**
	HQ File :01/87/050/00076/AM13/	RLA File :31/83/040/00025/AM13/	Lic.No/Date:3110054382 22.05.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39269099*	***63/0-*** *PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE and PART NUMBERS PISTON DISC BRAKE FOR CALIPER*	*14200.000*	*K.G*	*3263256.00*	*62455.00 US Dollars*

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							Total	*3,263,256.00*	*62,455.00*

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Sl.No.	***ITCHS Code***	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***	***Total exemption from Customs duty***	***Limiting Factor (Value/Qty/Value & Qty)***
1	*39094099*	*PHENOLIC MOULDING COMPOUND GRADE DUREZ 29502 E / B Thermosett Plastic*	*16329.000*	*K.G*	*2,324,675.00*	*43,779.00 US Dollars*	*0.00*	*Value & Qty*
				Total	*2,324,675.00*	*43,779.00*		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/66/2008-PC.II dated 23.07.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush made out of Phenolic Moulding Compound of different sizes and part numbers	1 kg	Phenolic Moulding Compound (Durez 29502/30190)	1.15 kg

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Case No.:1/17/87-ALC1/2012	Party Name:K.R. INDUSTRIES	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
HQ File :01/87/050/00124/AM13/	RLA File :04/24/040/00040/AM13/	Lic.No/Date:0410137329 14.06.2012	Defer Date:29.08.2012

Decision: A D/L was issued to firm by DGFT (as per information called for by DIPP) on 31.07.2012 giving 15 days time for submission of information. Reply awaited from the firm.

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Case No.:1/15/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Approved**
HQ File :01/87/050/00110/AM13/	RLA File :31/83/040/00059/AM13/	Lic.No/Date:3110054866 27.06.2012	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB/FOR (in Currency of realisation)*
1	*39269099*	***63/0-*** *PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE and PART NUMBERS PISTON DISC BRAKE FOR CALIPER*	*28400.000*	*K.G*	*6721712.00*	*122883.00 US Dollars*
				Total	*6,721,712.00*	*122,883.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Total exemption from Customs duty*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39094090*	*PHENOLIC MOULDING COMPOUND GRADE DUREZ 29502 E / B & 30190 E Thermosett Plastic*	*32658.000*	*K.G*	*4,856,900.00*	*87,434.00 US Dollars*	*0.00*	*Value & Qty*
				Total	*4,856,900.00*	*87,434.00*		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/66/2008-PC.II dated 23.07.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Piston Bush made out of Phenolic Moulding Compound of different sizes and part numbers	1 kg	Phenolic Moulding Compound (Durez 29502/30190)	1.15 kg

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29	**Case No.:4/18/87-ALC1/2012**	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:20/87-ALC1/2012 16.08.2012	**Status: Deferred**
	HQ File :01/87/050/00142/AM13/	RLA File :32/24/040/00014/AM13/	Lic.No/Date:3210055281 28.06.2012	Defer Date:29.08.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 26.07.2012. Comments of D/o C&PC are awaited.			

Case considered out of Agenda

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NC No.: 20/AM13 Dated 16.08.2012	JAI CORP LIMITED	HQ F. No. 01/87/050/00150/AM08/DES-VII	**Status: Rejected**
	Adv. Lic. No. 0310432312 dated 12.06.2007	RLA F. No. 03/94/040/00162/AM08	

Request: **Inclusion of two export products under SION H-232 and H-241.**

Decision: The request of firm for inclusion of two export products namely 'Polypropylene woven fabrics' and 'PP woven sacks & bags' under SION H-232 and H-241 respectively, so that they could fulfil the balanced Export Obligation. It was noted that as per Policy Relaxation Committee's decision, RA has extended the Export Obligation Period of the Authorization upto 20.08.2012.

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2. The Committee took a view that as only EO period has been extended and the licence has not been revalidated, it may not be appropriate to include two export products in the licence.

Meeting ended with thanks to Chair and all participants.

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